(193)

Declaration of Assets and Liabilities

Year 2021-22

भी राजीव

I. BABLU KUMAR , son/daughter/wife of BHUDEV MANDAL aged 28 YEAR 5 MONYears, belonging to BHAR LEGISLATIVE ASSEMBLY service and presently working as ... OFFICE ATTENDANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be

1561

Sr. No.	Description	Self	Spouse	Dependant-1	Dependant-2	Dependant-3
(1)	Cash:	15000	Name(S)	Name .	Nama	Etc. Name
(D)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI B.V.M 27700/	-	-		-
(111)	Bonds, Debentures and Shares in companies			en.		
(IV)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	_		,	-	
(v)	Motor Vehicles (details of make, etc.)	-				
(vi)	Jewellery (give details of weight and value)	20 gm			-	
XU):	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	COUNT	正是在1000年,从中国共和国国际企业		Name	Etc. Name
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					CONTROL CONTROL
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(Iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		44			
۷)	Others (such as Interest in property)	-				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:[Note: Please give separate details for each (tem)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(I) Loans from Banks	500000 - SBI-BY M	1 121 120 -	
	(ii) Loans from financial Institutions		4249 18/	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity			

gal was talkely and	The state of the s	
	(d) dues to departments	
	Lucaling with belenhouse	
	(e) dues to departments	
	dealing with government transport (including	
	Laircraft and heliconteres	
	(f) Other dues, If any	
(b)	(I) Income Taylor II	
(6)	(i) Income Tax including surcharge [Also Indicate	
	the assessment wast unio	
	which Income Tax Return filed. Give also Permanent	1512PK2071J -
	Account Number (PAN)]	
	(II) Wealth Tax falen	
1	Indicate the assessment	
	year upto which Wealth Tax return filed.]	
	(III) Sales Tax (Only in	
	Case of proprietary	
1	business] (iv) Property Tax	
	TOWARDON	
C.	Personal Detail	
2265	A CONTRACTOR OF THE PROPERTY O	
GPF/CI	PF/PRAN No. :- 1101	15365126
Gende		
	i M	(MF)
Date of	Birth - 12 To 15	The Cartification of the Company of
	2 2	0 8 1 9 9 3 (DD/MM/YYYY)
	1	
Class/G	iroup :-	
Cadre		(A/8/C)
Could	I- BIHAR	LEGISLATIVE ASSEMBLY
	(Full Name	ACTION ASSEMBLY
		e.g. B.A.SBihar Administrative Service,
i Na alika	8.S.5.+ 6I	har Secretariat Service etc.)
Home DI	strict is 12016	A NE A
Í	hereby declare the ar-	NET
knowle	dge and belief,	above details are true to the best of my
THE PERSON		
		Signature Bally kymay
	ATNA	Name of Employee:
lace	Tree a serie con a con page	Designation: OFFICE ATTENTANT
ate: 4	12/2022	O A A CONTRACTOR AND A
- initial	ASTON WAY WAY	Department: BIHAR LEISISLATINE ASSEMBLY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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